

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

6/1  
✓

RA No.238/97 in  
OA No.2531/92

*16*  
New Delhi this the 16 day of December, 1997.

HON'BLE DR. A. VEDAVALLI, MEMBER (J)  
HON'BLE MR. R.K. AHOJA, MEMBER (A)

Puran Prakash,  
S/o Shri Net Ram,  
R/o F/167,  
Chand Bagh Colony,  
Delhi.

...Review Applicant

-Versus-

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. The Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

...Respondents

O R D E R (By Circulation)

HON'BLE DR. A. VEDAVALLI, MEMBER (J):

Perused the R.A.

2. None of the grounds contained in the R.A. bring  
it within the scope and ambit of Section 22 (3) (f) of the  
Administrative Tribunals Act, 1985 readwith Order 47 Rule 1 of  
Code of Civil Procedure, 1908, under which alone any  
order/judgement/decision of the Tribunal can be reviewed.

3. R.A. is accordingly rejected.

*R. A. Ahoja*  
(R.K. AHOJA)  
MEMBER (A)

'Sanju'

*A. Vedavalli*  
(DR. A. VEDAVALLI)  
MEMBER (J)